



FORM No. - 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 638 of 2004
Applicant (s) Arjun Acharyat Respondent (s) Union of India
Advocate for Applicant (s) Mr. Dillip Ray Advocate for Respondent(s) A.K. Jethy

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>D.P.O. of 15/01/04 filed For Registration on memo</p> <p><i>[Signature]</i> 25.10.04</p> <p><i>[Signature]</i> for Adm. Secy</p> <p><i>[Signature]</i> Bench</p>	<p>REGISTER 5/10/04</p> <p>Order dt. 06/10/04</p> <p>Heard Mr. Dillip Ray, Ld. Counsel appearing for the applicant and Mr. R.C. Rath, Ld. A.S.C. on whom a copy of this application has been served. The Original application is allowed to be withdrawn to file a better one.</p> <p><i>[Signature]</i> Vice-Chairman</p> <p><i>[Signature]</i> Member (J)</p>